

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Thirupur Surya Hitech Appareal Pvt. Ltd.

MAIN PETITION NUMBER : CP/468/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1026(CHE)/2024

ORDER

Present: Shri. Gajendran Ravi, Ld. Counsel for the Applicant.

This application has been filed to take on record the 24th Progress Report for the quarter ended 31.03.2024.

It is stated that some applications are pending which are listed on 21.06.2024.

Ld. Counsel submits that the Liquidator has filed an application for extension which is yet to be listed.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs